Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

APPEAL No. 103 of 2011

Dated: 28th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Sai Chemicals Pvt. Limited … Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ….Respondent(s)

Counsel for the Appellant(s): **Mr. Raunak Jain**
Counsel for the Appellant(s): **Ms. Sneha Venkataramani for R.1**
Ms. Suparna Srivastava for R.2

ORDER

The learned counsel for the Appellant has finished his arguments.

Post the matter for reply submissions of the learned counsel for the Respondent on ***29.09.2011 at 2.30 p.m.***

(V.J. Talwar) **(Justice M. KarpagaVinayagam)**
Technical Member **Chairperson**

TS/KS